

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH  
AT JAMMU**


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**NOTICE**

Take notice that in order to weed out the infructuous cases, the Advocates are requested to furnish the list of infructuous cases which are 20 years old and above.

Take further notice that 20 years and above old cases listed in the month of September, 2023 or thereafter, shall be listed after 15<sup>th</sup> of August, 2023 and shall be taken up for hearing with the consent of parties/counsels by seeking advancement of date of hearing, wherever needed. The list of all such matters is annexed herewith as Annexure –“A” (Division Bench matters) and Annexure-“B” (Single Bench matters).

**Dated this the 5<sup>th</sup> day of August, 2023.**

  
**Registrar (Judicial)**

05.8.23  
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## LIST OF CASES PENDING IN JAMMU WING OF HIGH COURT UPTO YEAR 2003

DIVISION BENCH MATTERS							
S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	DATE NEXT	PURPOSE
1	CPCR	9	1976	ROBKAR	G.D.SHARMA,ADVOCATE	07-08-2023	SPECIALLY ORDERED CASES
2	CPCR	8	1978	STATE	G.D.SHARMA AND ANR.	07-08-2023	SPECIALLY ORDERED CASES
3	CPCR	1	1979	ROBKAR	G.D.SHARMA	07-08-2023	SPECIALLY ORDERED CASES
4	CRCH	1	1987	STATE OF J AND K	G.D.SHARMA	07-08-2023	SPECIALLY ORDERED CASES
5	CPCR	12	1987	STATE	G.D.SHARMA	07-08-2023	SPECIALLY ORDERED CASES
6	CRA	5	1996	KARNAIL SINGH AND ORS.	STATE OF J AND K	25-07-2023	FOR FINAL HEARING
7	CONF	17	1996	STATE	JEET RAJ AND ORS.	25-07-2023	FOR FINAL HEARING
8	APPCR	257	1999	G.D.SHARMA	STATE	07-08-2023	SPECIALLY ORDERED CASES
9	ITA	1	2001	DEWAN MODERN BREWERIES	INCOME TAX APPELLATE AND ORS	23-08-2022	FOR FINAL HEARING
10	ITA	2	2001	DEWAN MODERN BREWERIES	INCOME TAX APPELLATE AND ORS	23-08-2022	FOR FINAL HEARING
11	ITA	3	2001	DEVANS MODERN BREWERIES	INCOME TAX APPELLATE AND ORS	23-08-2022	FOR FINAL HEARING
12	CRAA	21	2001	STATE OF J AND K	HAI KALA AND ORS.	28-03-2023	FOR JUDGEMENT
13	SWP	1957	2001	NATH SINGH AND ORS.	HIGH COURT OF J AND K AND ORS. HCOURT	10-08-2023	FOR FINAL HEARING
14	SWP	2190	2001	MOHD.IQBAL SHEIKH AND ORS.	HIGH COURT OF J AND K AND ORS.	10-08-2023	FOR FINAL HEARING
15	SWP	2204	2001	SWARN SINGH AND ANR.	HIGH COURT OF J AND K AND ORS.	10-08-2023	FOR FINAL HEARING
16	SWP	2206	2001	KULDIP KUMAR AND ORS.	HIGH COURT OF J AND K AND ORS.	10-08-2023	FOR FINAL HEARING
17	LPAOW	66	2002	DR.MARIANNE SAYEED AND ORS.	STATE TH. REVENUE DEPTT. AND ORS.	27-02-2020	FOR FINAL HEARING
18	SWP	888	2002	ABDUL SALAM DAR	HIGH COURT OF J AND K AND ORS THROUGH REGISTRAR GE	03-08-2023	FOR FINAL HEARING
19	ITA	4	2003	DEVANS MODERN BREWERIES LTD.	INCOME TAX APPELLATE TRIBUNAL AND ORS.	23-08-2022	FOR FINAL HEARING
20	ITA	5	2003	DEVANS MODERN BREWERIES LTD.	INCOME TAX APPELLATE TRIBUNAL AND ORS.	23-08-2022	FOR FINAL HEARING
21	ITA	6	2003	DEVANS MODERN BREWERIES LTD.	INCOME TAX APPELLATE TRIBUNAL AND ORS.	23-08-2022	FOR FINAL HEARING
22	ITA	7	2003	DEWANS MODERN BREWERIES LTD.	INCOME TAX APPELLATE TRIBUNAL AND ORS.	23-08-2022	FOR FINAL HEARING
23	PIL	292	2003	SUNIL KOUL	STATE OF J AND K AND ORS.	09-08-2023	FOR ADMISSION After Notice